

COURT – I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 200 OF 2017 &
IA NOS. 394 & 826 OF 2017

Dated: 11th October, 2017

Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. Dina Metals Limited ... **Appellant(s)**

Vs.

Bihar Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for Appellant(s) : Mr. Krishna Kant Dubey
Mr. Suraj Samdarshi

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad
Mr. Mohit Rai for R-1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2

ORDER

I.A. NO. 826 of 2017

(Appln. for condonation of delay in filing reply)

Delay in filing reply is condoned and reply is taken on record.
Application is disposed of.

Appeal No. 200 of 2017

It is represented that pleadings are complete.

List the matter for hearing on **19.12.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson